

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO – †4167
ANSWERED ON 26.03.2025

PMKKKY IN UTTAR PRADESH

†4167. SHRI ARUN KUMAR SAGAR:

Will the Minister of MINES be pleased to state:

- (a) whether the works under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) are going on in the country particularly in Uttar Pradesh;
- (b) if so, the details and the current status thereof particularly in Uttar Pradesh as on date; and
- (c) the details of the central funds allocated and utilized for the purpose alongwith the number of beneficiaries during each of the last three years till date, State-wise?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) & (b) Yes, Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) guidelines were circulated on 16.09.2015 by the Union Government with directions to State Governments to incorporate the same into the rules framed by them for District Mineral Foundation (DMF). Accordingly, 23 mining states including Uttar Pradesh have incorporated the PMKKKY guidelines into the rules framed by them for DMF.

As per information received from State Government of Uttar Pradesh, till date, Rs 1,944.58 Cr. has been collected under DMFs, out of which Rs 1,058.90 Cr. has been sanctioned for 7,507 projects. A total 6,138 projects have been completed and an amount of Rs.806.71 Cr. has been spent.

c) DMFs has no provision for budgetary allocation from Central Government. The DMF is funded by statutory contributions from holders of mining lease in terms of the fixed percentage of royalty prescribed by the Central Government. The contribution made under DMF is collected by the concerned districts and all the persons affected by mining are beneficiaries under DMF as per the MMDR Act.
